

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Original Application No.180/00298/2018
Wednesday, this the 12th day of September, 2018**

CORAM:

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Koshy Varghese

S/o.LateThankachan

Aged 48 years residing at'Konnakottu Vaidyanparambil'

Komallur P.O,Charummud

Alappuzha District

(By Advocate – Mr.K.Mohanakannan)

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Applicant

V e r s u s

1. Union of India
Represented by Secretary to Government
Ministry of Defence,New Delhi- 110 001

2. Chief Engineer (Air Force, No.2 DC Area,
MES Road, Yeswanthpur Post
Bangalore -560 02

3. Chief Engineer
Southern Command Head Quarters
Pune – 411 001

(By Advocate – Mr.Sinu G Nath,ACGSC)

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Respondents

This Original Application having been heard on 12.9.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member -

Mr.Praveen, Advocate representing Mr.Mohanakannan, learned counsel for the applicant submits that grievances in respect of the applicant have been fully met. Nothing remains in the Original Application. Accordingly, the O.A is disposed of.

**(E.K.Bharat Bhushan)
Administrative Member**

List of Annexures

- Annexure A-1 - True copy of the proceedings of the Board of Officers dated 15.4.2009
- Annexure A-2 - True copy of the communication sent from the office of the 2nd respondent dated 29.4.2013
- Annexure A-3 - True copy of the order passed by this Tribunal in O.A 1052/2013 dated 8.6.2016
- Annexure A-4 - True copy of the proceedings of the Commander Works Engineer(AF), Secunderabad dated 18.7.2016
- Annexure A-5 - True copy of the proceedings dated 29.8.2016
- Annexure A-6 - True copy of the communication dated 13.2.2017 issued by the Commander Works Engineer (AF), Secunderabad to the applicant
- Annexure A-7 - True copy of the application dated 13.1.2017 submitted by the applicant leaving out the annexures
- Annexure A-8 - True copy of the communication issued by the 2nd respondent to the applicant dated 30.3.2017
- Annexure A-9 - True copy of the communication dated 10.4.2017 issued by the Commander Works Engineer (AF), Secunderabad to the petitioner
- Annexure A-10 - True copy of the applications submitted before the Engineer in Chief, Army Head Quarters, New Delhi and to the Garrison Engineer, Hyderabad along with relevant documents dated 15.4.2017
- Annexure A-11 - True copy of the communication dated 9.12.2017 issued by the 2nd respondent
- Annexure A-12 - True copy of the representation submitted by the applicant before the 2nd respondent dated 20.1.2018
- Annexure R2(a) - True copy of letter No.122043/AF/7781/E1B(S) dated 28 Jul 2018
- Annexure R-2(b) - True copy of the forwarding letter No.127001/AF/Koshy Varghese/152/EIB(Legal) dated 13 Aug 2018
- Annexure R-2(c) - True copy of the forwarding letter no.127001/AF/Koshy Varghese/155/EIB(Legal) dated 18 August 2018. //